

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

Item No. 3

108/241-242(PB)/2020

**IN THE MATTER OF:**

Mrs. Richa Gupta & Ors.

Vs.

M/s. Hotels Zodiac Pvt. Ltd. & ors.

.... Applicant/petitioner

.... Respondent

**Order under Section 241-242**

Order delivered on 21.09.2020

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

**ORDER**

List on 24.09.2020.

—sd—

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

21.09.2020  
Aarti Makker